

RAJASTHAN HIGH COURT, JODHPUR

No. Perm. Sect/Sr.Adv./2019/01

Date 18/07/2019

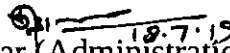
NOTICE

Applications for designation as Senior Advocate are invited from the eligible Advocates in terms of Rajasthan High Court (Designation of Senior Advocates) Guidelines 2019.

The application along with duly filled Bio-data, Consent and Undertaking in prescribed format Appendix-B appended to the above Guidelines may be submitted by post / by hand in the Permanent Secretariat [office of Registrar (Administration) Rajasthan High Court, Jodhpur]. The application must reach to the Permanent Secretariat by 31.08.2019 till 5.00 p.m. and the office shall not be responsible for any postal delay.

It may be noted that the applications with incomplete bio-data or without requisite documents shall be liable to be rejected without any notice.

By Order


Registrar (Administration)
Rajasthan High Court, Jodhpur
Permanent Secretariat for
designation of Senior Advocates